

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.211**  
IB-867(ND)/2022

**IN THE MATTER OF:**

M/S. Kisten Realtech Pvt Ltd.

**Vs.**

M/s.Aerens Jai Realty Pvt Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 17.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant : Adv. Siddhartj Bhatli and Adv. Lashita Dhingra

For the Respondent :

**ORDER**

As prayed for by Ld. Counsel appearing for the Petitioner, list the matter after one week.

In the meantime, the Petitioner shall take steps to upload the affidavit of service which is stated to have been filed.

List on **08.02.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**